List of Abbreviations

AACS	As Applicable to Co-operative	CPF	Customer Protection Fund
AMC	Societies Asset Management Company	CPSS	Committee on Payment and Settlement Systems
AIG	American International Group	CRA	Central Recordkeeping
ВА	Banking Act, 2009	CRAR	Agency Capital to Risk Weighted
BaFin	Bundesanstalt für	CRCS	Assets Ratio Central Registrar of Co-
BCBS	Finanzdienstleistungsaufsicht Basel Committee on Banking	CSD	operative Societies Central Securities Depository
BCCI	Supervision Bank of Credit and Commerce International (Overseas)	CSE	Consolidated Supervised Entities
BENELUX	Limited Belgium, Netherlands and	DBOD	Department of Banking
	Luxemburg	DCA	Operations and Development Department of Company
BIP BIS	Bank Insolvency Procedure Bank of International	DFIs	Affairs Development Financial
	Settlements	DGS	Institutions Deposit Guarantee Scheme
BoE	Bank of England	DICGC	Deposit Insurance and Credit
BR Act	Banking Regulation Act	D-SIB	Guarantee Corporation Domestic Systemically
BSBL	The Benaras State Bank Limited		Important Bank
BSE	Bombay Stock Exchange	D-SIFI	Domestic Systemically Important Financial Institutions
CBRG	Cross-border Bank Resolution Group	EBA	European Banking Authority
CCIL	Clearing Corporation of India	EEA	European Economic Area
ССР	Limited Central Counter Party	EOI	Expression of Interest
CDIC	Canada Deposit Insurance	EU	European Union
CDS	Corporation Credit Default Swap	FATF	Financial Action Task Force
CDSL	Central Depository Services	FC	Financial Conglomerate
CET1	Limited Common Equity Tier 1	FDIC	Federal Deposit Insurance Corporation
CIMB	Centre International D'Etudes	FDMC	Financial Data Management
CMG	Monetatires Et Bancaires Crisis Management Group	FMSA	Centre Financial Market Stabilisation Authority
COAG	Cooperation Agreement	DGF	Deposit Guarantee Fund
CoCo	Contingent Convertible	FHC	Financial Holding Company
CPC	Civil Procedure Code	Fls	Financial Institutions

FINMA	Financial Market Supervisory	KAs	Key Attributes
FMC	Authority Forward Markets Commission	KYC	Know Your Customer
FME	Icelandic Financial	LAB	Local Area Bank
FMI	Supervisory Authority Financial Market Infrastructure	LAC	Loss Absorbing Capacity
FROB	Fund for Orderly Bank	LBHI	Lehman Brothers Holdings Inc.
FRA	Restructuring Financial Resolution Authority	LBIE	Lehman Brothers International (Europe)
FSA	Financial Services Authority	LCR	Liquidity Coverage Ratio
FSB	Financial Stability Board	LGD	Loss Given Default
FSCS	Financial Services	LIC	Life Insurance Corporation of India
FSDC	Compensation Scheme Financial Stability and	MCX	Multiple Commodity Exchange
FSLRC	Development Council Financial Sector Legislative	MCX-SX	MCX Stock Exchange Limited
G20	Reforms Commission The Group of Twenty	MCX- SXCCL	MCX SX Clearing Corporation Limited
GDP	Gross Domestic Product	MMCB	Madhavpura Mercantile Co-
GFC	Global Financial Crisis	MMOU	operative Bank Multilateral Memorandum of
G-SIBs	Global Systemically Important	MoU	Understanding Memorandum of
G-SIFIs	Banks Global Systemically Important	MPE	Understanding Multiple Point of Entry
G-SIIs	Financial Institutions Global Systemically Important	MTM	Mark to Market
GTB	Insurers Global Trust Bank Limited	NABARD	National Bank for Agriculture and Rural Development
HMT	Her Majesty's Treasury	NBFCs	Non-Banking Financial
HRE	Hypo Real Estate	NBFIs	Companies Non-Bank Financial
IAIS	International Association of	NDS-OM	Institutions Negotiated Dealing System
ICCL	Insurance Supervisors Indian Clearing Corporation	NHB	Order-Matching National Housing Bank
ICMB	Limited International Center for	NIC	National Insurance Company
IMF	Monetary and Banking Studies International Monetary Fund	NOHC	Non-Operating Holding
IOSCO	International Organization of	NPA	Company Non Performing Assets
IPF	Securities Commissions Investor Protection Fund	NPS	National Pension System
IRDA	Insurance Regulatory and	NSCCL	National Securities Clearing
IRF	Development Authority Inter Regulatory Forum	NSDL	Corporation Limited National Securities Depository
JV	Joint Venture	NSE	Limited National Stock Exchange

NSFR	Net Stable Funding Ratio	SBICI	SBI Commercial and
NTNI	Non-Traditional and Non-	SEBI	International Bank Ltd. Securities and Exchange Board of India Securities and Exchange Commission Settlement Guarantee Fund
OBC	Insurance Oriental Bank of Commerce	SEC	
OTS	US Office of Thrift Supervision	SGF	
P&A	Purchase and Assumption	SIFI	Systemically Important
PCA	Prompt Corrective Action	SIPA	Financial Institution Securities Investor Protection
PD	Probability of Default	SPE	Act Single Point of Entry
PDMA	Public Debt Management Agency	SRR	Special Resolution Regime
PFM	Pension Fund Manager	SSS	Securities Settlement System
PFMI	Principles for Financial Market Infrastructure	TAFCUB	Task Force on Urban Co-
PFRDA	Pension Fund Regulatory and Development Authority	TBTF	operative Banks Too-Big-To-Fail
POP	Points of Presence	TM	Trading Member
PONV	Point of Non-Viability	TPO	Temporary Public Ownership
PRA	Prudential Regulatory Authority	TR	Trade Repository
PSS	Payment and Settlement System	UCB	Urban Cooperative Bank
PSS Act	Payment and Settlement	UK	United Kingdom
QDP	System Act, 2007 Qualified Depository	USA	United States of America
RBI	Participants Reserve Bank of India	USD	United States Dollar
RBS	Royal Bank of Scotland	WaMu	Washington Mutual
RC	Resolution Corporation		
RCL	Reliance Capital Limited		
RCS	Registrar of Co-operative Societies		
RoA	Return on Asset		
RRB	Regional Rural Bank		
RRP	Recovery and Resolution Plan		
RTGS	Real Time Gross Settlement		
SARFAESI Act SBI	Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act State Bank of India		